GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(Department of Revenue)

CORRIGENDUM

New Delhi, the 31\textsuperscript{th} January, 2019

G.S.R. (E).- In the notification of the Government of India, Ministry of Finance (Department of Revenue) No. 03/2019-Customs, dated the 29\textsuperscript{th} January, 2019, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), vide number G.S.R. 61(E), dated the 29\textsuperscript{th} January, 2019, at page 6, in line 28, for “substituted” read “inserted”.

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[F. No. 354/ 47 /2018- TRU]
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(Gunjan Kumar Verma)
Under Secretary to the Government of India
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